

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO.1139/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M.KUMAR  
Hon'ble President


Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

NAME OF THE COMPANY :

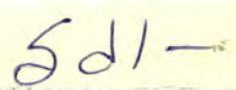
Satacon Power Controls Ltd. & Anr.

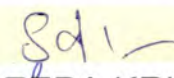
SECTION OF THE COMPANIES ACT: 391 to 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RAJIV ADURKA	PCS	Petitioner Companies	

ORDER

In pursuance of Order dated 09.05.17, a certificate of statutory auditor dated 16.05.17 in respect of the three companies has been filed. Accordingly, the same is taken on record as part of the documents and the order dated 09.05.17 is made final.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(SMT. DEEPA KRISHAN)  
MEMBER (T)

Dated: 22-5-17 (Kanta)